

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2959
TO BE ANSWERED ON 3rd AUGUST, 2018**

AB-NHPM

**2959. SHRIMATI VEENA DEVI:
SHRI K. ASHOK KUMAR:
SHRI ANIL SHIROLE:
SHRIMATI HEMA MALINI:
SHRIMATI KAVITHA KALVAKUNTLA:
SHRI KRUPAL BALAJI TUMANE:
SHRI NAGAR RODMAL:
SHRI SUSHIL KUMAR SINGH:
SHRI SANTOSH KUMAR:
SHRI P. NAGARAJAN:
SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRI GEORGE BAKER:
SHRI GOPAL SHETTY:
SHRI CHANDRAKANT KHAIRE:
SHRI D.S. RATHOD:
SHRI OM PRAKASH YADAV:
SHRI SISIR KUMAR ADHIKARI:
SHRI SUMEDHANAND SARSWATI:
SHRI MANOJ TIWARI:
SHRI M. CHANDRAKASI:
SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:
SHRIMATI SANTOSH AHLAWAT:
SHRI HARI OM PANDAY:
SHRI ABHISHEK SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Ayushman Bharat National Health Protection Mission (AB-NHPM) aims at providing a coverage of Rs. 5 lakh per family annually benefiting more than 10 crore poor families in the country;
- (b) if so, the details thereof along with salient features of the said Mission;
- (c) whether many State Governments have shown reluctance to implement the said Mission in their States as they already have similar Mission, if so, the details thereof;
- (d) whether the Government has completed the empanelment of hospitals under the said Mission and if so, the details thereof, State/UT-wise; and

(e) the long term action plan formulated by the Government for the successfully implementation of the said Mission?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)

(a): Yes.

(b): The salient features of the Scheme are:

- (i) Ayushman Bharat- National Health Protection Mission is an entitlement based scheme. Families figuring in the specified deprivation criteria of SECC database (both rural and urban) are entitled to claim benefits under the Scheme.
- (ii) There is no cap on family size.
- (iii) Cashless and paperless access to services for the beneficiaries at the point of service (both public and private) empanelled hospitals.
- (iv) All India Portability.
- (v) Using a robust IT backbone.
- (vi) To be implemented by States either on Trust Mode or Insurance Mode or both; under Trust mode, States set up State Health Agency & under Insurance Mode Insurance Providers are selected through open bidding process.

(c): As on 30.07.2018, 26 States/UTs have signed Memorandum of Understanding for implementing Ayushman Bharat – National Health Protection Mission (AB-NHPM). These States/UTs are namely Uttar Pradesh, Andaman & Nicobar Island, Lakshadweep, Dadar & Nagar Havelli, Daman & Diu, Chhattisgarh, Mizoram, Jharkhand, Bihar, Uttarakhand, Jammu & Kashmir, Manipur, Meghalaya, Gujarat, Himachal Pradesh, Chandigarh, Tripura, Nagaland, Arunachal Pradesh, Sikkim, Andhra Pradesh and West Bengal. With the rest of the States consultations regarding joining the AB-NHPM are underway.

(d): The empanelment of the Hospitals with AB-NHPM is to be done by the respective States. State Nodal Agencies have started the process of empanelment. Under the Mission all public hospitals (Community Health Centre and above) are deemed to be empanelled. For empanelment of Private Hospitals, defined criteria and hospital empanelment guidelines have been issued to all the States.

(e): At National level National Health Agency has been established which will act as implementing body for Ayushman Bharat - Pradhan Mantri Jan Swasthya Yojana and coordinating with the States. The State/UTs have been directed to create similar bodies at the State/UT level. The States have been given the flexibility in deciding the mode of implementation of the Scheme through Insurance or Trust or mixed mode. A robust IT system being developed by National Health Agency intends to provide seamless portability to beneficiaries from one State to another across the Country.